						Ar	nnexure - 5							
								Date of Comme		16.12.2019				
	Name of Corporate debtor			M/S.Easun Reyrolle Li		of operational	creditors (Govern	Liquiidat	tion	16.12.2019		List of Stakehold	ers as on	07.12.2023
					LISE	oi operational	creditors (dover	illient dues)						Amount
	Details of Claimant	f Claim Received Details			of claim admitted									
SI.No	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any
26	Assisstant Commissioner of Commercial Taxes	Government Due	08.03.2022	1,11,715	1,11,715				0.00018639	1		-		Verified with the books of accounts and other supporting documents     Claim admitted under Government Due category     The claim is admitted in full for Rs.1,11,715/- under sections (1)(f)
114	Assisstant Commissioner (ST), Alwarpet Assessment Circle	Government Due	17.03.2022	5,57,47,751	5,57,47,751				0.09300969	-		-		1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Government Due category 3) The claim is admitted in full for Rs. 5,57,47,751/- under se 53(11)f)
133	Deputy Commissioner of Commercial Tax (Audit)-4.3, DGSTO-4	Government Due	18.03.2022	26,61,315	26,61,315				0.00444014			-		Verified with the Order dated 19.03.2020 for FY 2015-16     Claim admitted under Government Due category     The claim is admitted in full for Rs. 26,61,315/- under sec 53(1)(f)
138	The Deputy Commissioner of Income Tax, Corporate Circle-1	Government Due	18.03.2022	38,32,03,185	38,32,03,185				0.6393372	-		-		Verified with the Order passed in various years     Claim admitted under Government Due category     The claim is admitted in full for Rs. 38,32,03,185/- under section 53(1)(f)
141	Employees State Insurance Corporation	Government Due	23.03.2022	3,62,815	3,62,815				0.00060532	-		-		1) Verified with the books of accounts and order 2) Claim admitted under Government Duc attegory 3) Claim for the period 04/2020 - 01/2022 is admitted u/s 5 for Rs. 3/45,576/J 4) Interest claim for the period 01/2011 - 03/2020 is admitt 531(1)(10 rs. 8: 10,040/J S)Claim for the period 01/2011 - 03/2020 is admitted u/s 5 for Rs. 7,199/.
200	The Assistant Commissioner Of Customs	Government Due	24.03.2022	72,92,526	72,92,526				0.01216687	-		-		1)Verified the claim with order and supporting documents. 2) Claim admitted under Government Dues 3)Claim is admitted in full (including applicable interest) un section 53(1)(f) for Rs. 6,80,991/-
210	Employees Provident Fund Commissioner	Government Due	23.04.2022	10,34,28,896	4,18,09,251				0.06975466			6,16,19,645		1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Government Due category 3) The Claim admitted under section 53(1)(f) for Rs. 57,78,4) The Claim admitted under section 36(4)(a)(iii) for Rs. 3,60,31,2457.
213	Office of the Assistant Commissioner of GST & Central Excise	Government Due		4,15,28,168	4,15,28,168				0.0692857	-				1) The daim form was received after finalisation of stakels. Hence the party is requested to approach the len's Die for obtaining necessary approval for modification of Stakel. 2) The lequidation proceeding has been initiated, no further anne betaten hence drop down the SCM and the reply letter through main on 3/10/9/2022. Mark the reply letter through main on 3/10/9/2022, the first cavalled afters from COP control for Left (and GCM 30 kB in S. A) 3/3/7/6/. 4) Amount admitted us SS1(1)(e) for Rs. 7,826/- and us/5. Since Rs. 4,152,0348.
222	Department of State Tax Government of Maharashtra	Government		6,26,64,596	6,26,64,596				0.10454978					The claim of Rs. 6,26,64,596 was received and fully
	Employees Provident Fund Commissioner - Bangalore	Due Government Due		46,42,828.00	35,35,049				0.00589788			11,07,779		accepted as per sec 53(1)(f).  1) The Calam is admitted u/s 36(4)(a)(iii) for Rs.14,92,161/- u/s 53(1)(f) for Rs.20,42,888/- 2) The amount admitted u/s 36(4)(a)(iii) for Rs.14,92,161/- paid on 07.06.2023& 04.12.2023 on priority basis.
224	EPFO Madhya Pradesh	Government Due		5,05,232	4,59,338				0.00076636			45,894		The claim of Rs. 5,05,232 was received ,but only Rs. 4,59,338 was admitted as per sec 36(4)(a)(iii)[Rs. 1,63,576]& sec 53(1)(f) [Rs. 2,95,762]
	TOTAL			66,21,49,027	59,93,75,709							6,27,73,318		